

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A NO.259/2017
In
C.P NO.47 of 2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company		Utility Farms and Agro Products Pvt Ltd And Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Bhutaria,

Petitioner

18m 20/7/17

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd/-
(Vijai Pratap Singh)
Member (J)